

Filing under clause (d) of sub-regulation (5) of regulation 31 of the IBBI (Liquidation Process) Regulations, 2016

Name of the Corporate Debtor: Samruddhi Realty Limited Date of Commencement of Liquidation: 17-03-2020; List of Stakeholders as on Date: 03-12-2024; Name of IP: Mr. Pankaj Srivastava; Process Number: 1; Last 5 digit of registration number: 10474

Sl. no.	Category of stakeholders	Summary of claims received		Summary of claims admitted		Amount of contingent claims	Amount of claims rejected	Amount of claims under verification	Details in annexure
		No. of claims	Amount (Rs.)	No. of claims	Amount (Rs.)				
1	Unpaid insolvency resolution process costs				4024042				NA
2	Liquidation costs incurred till date				68563110				NA
3	Secured financial creditors	2	1439731500	2	1154392769		219541634		<a href="#">Annexure 3</a>
4	Unsecured financial creditors	321	3517725307	306	2773637682		680741015		<a href="#">Annexure 4</a>
5	Operational creditors (Workmen)								<a href="#">Annexure 5</a>
6	Operational creditors (Employees)	39	11225515	39	5327001		5898514		<a href="#">Annexure 6</a>
7	Operational creditors (Government Dues)	4	377732678	1	115443704		262288974		<a href="#">Annexure 7</a>
8	Operational creditors (other than Workmen, Employees and Government Dues)	19	129850647	19	90969838		38880809		<a href="#">Annexure 8</a>
9	Other stakeholders, if any (other than financial creditors and operational creditors)	1	1062493653		0		1059367870		<a href="#">Annexure 9</a>
<b>Total</b>		<b>386</b>	<b>6538759300</b>	<b>367</b>	<b>4212358146</b>		<b>2266718816</b>		